NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 145(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holdings Pvt. Ltd. & Ors.

Vs.

M/s. The Comedy Store Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Krishnen Venugopal Sr. Adv Respondent 1

2. Udai Rathere , Adv

3. Phiraj Metre Adv

4. Kumar Mittill, Ad

5. Alishan Nagree & Adv. for Petitionen

6. Sautabh Chalunvedi & Adv. for Petitionen

6. Sautabh Chalunvedi

Order

On account of paucity of time and hearing of a part heard matter, with the consent of the parties the matter is deferred to 25.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

16.9.2016 (P.K. SUD)